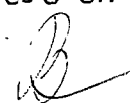
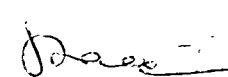
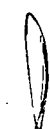
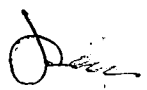


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Date	Office Report	Orders	OA No. 147/90
		<p data-bbox="1133 242 1539 278">advised 13/11/89</p> <p data-bbox="716 298 878 334"><u>6.9.1993</u></p> <p data-bbox="716 381 1451 453">Present: Shri O.P. Khokha, counsel for the applicant.</p> <p data-bbox="911 484 1533 556">Shri R.L. Dhawan, counsel for the respondent.</p> <p data-bbox="716 597 1572 1205">The matter was taken up for arguments before lunch but the applicant desired it to be taken after lunch, so it has been heard after lunch. The learned counsel for the respondent pointed out that this O.A. becomes infructuous in view of the fact that the Charge-sheet issued in November, 1989 has already been withdrawn by the respondents by order dated 16th March, 1993.</p> <p data-bbox="716 1236 1555 2132">The learned counsel for the applicant, however, gave out history of the case that another charge-sheet was issued to the applicant in February, 1989 and there was an order passed, by which the applicant was pre-maturely retired. In an original application filed before this Bench, the order was set aside which has since been up-held by the Supreme Court in S.L.P., filed by the department. The O.A. resulting to charge sheet dated February, 1989 is OA No. 649/89. That O.A. shall continue and this order will not bar the hearing of that original application.</p> <p data-bbox="716 2163 1588 2390">The learned counsel for the applicant further stresses that he should be given liberty in the event of the respondents making another exercise of issuing fresh</p>	

Date	Office Report	Orders
		<p style="text-align: center;">:- 2 :-</p> <p>charge-sheet on the same cause of action. He will be allowed to do so. The learned counsel for the respondent has no objection. The application is therefore dismissed as infructuous with the above observations. Costs on parties.</p> <p style="display: flex; justify-content: space-between;">  (B.K. Singh) Member (A)  (J.P. Sharma) Member (J) </p> <p data-bbox="698 1004 795 1056">/sds/</p> <p data-bbox="1136 978 1510 1107">Fresh MA 195/94 is listed.</p> <p data-bbox="730 1159 941 1391"> 25-1-94 D-6 M.A. 195/94 O.A. 147/90 </p> <p data-bbox="812 1391 1494 1519">Present: Shri J.L. Jain, Applicant in person in M.A. 195/94</p> <p data-bbox="698 1571 1542 1828">The applicant in M.A. 195/94 appears in person and seeks time service effected. Wait for 2 weeks list on <u>8th Feb '94</u>.</p> <p style="display: flex; justify-content: space-between;">  (B.K. Singh) M(A)  (J.P. Sharma) M(J) </p> <p data-bbox="649 2138 730 2215">25/1</p>